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CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH,  
NEW DELHI.

New Delhi this the 14th day of January, 1994.

CORAM:

Hon'ble Mr.J.P.Sharma, Member(J)

Hon'ble Mr.S.R.Adige, Member(A)

O.A.No.1728 of 1993.

Ranbir Singh s/o Shri Mukhtiar Singh,  
LDC, Accounts Section,  
Publications & Information Directorate,  
Council of Scientific & Industrial  
Research, Hillside Road,  
New Delhi -110012

By Advocate Shri K.D.Prasad

.....Applicant.

Versus

1. Council of Scientific & Industrial Research(CSIR),  
Anusandhan Bhawan, Rafi Marg,  
New Delhi.
2. Director,  
Publications & Information Directorate,  
Hillside Road,  
New Delhi-110012

By Advocate Shri V.K.Rao.

.....Respondents.

ORDER(ORAL)

Hon'ble Mr.J.P.Sharma, Member(J).

Shri K.D.Prasad appears and stated in  
the presence of the applicant that he does not want  
to press this O.A. and the same may be dismissed as  
withdrawn. Accordingly, this application is dismissed  
as withdrawn. No costs.

*Adige*  
(S.R.ADIGE)  
MEMBER(A)

*Das*  
(J.P.SHARMA)  
MEMBER(J)